

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.1. - IA/1348(AHM)2023
In
CP(IB) 112 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Coburg Print & Pack

.....Applicant

V/s

Todays Writing Instruments Ltd

.....Respondent

Order delivered on: 29/11/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :None

For the Respondent :

ORDER

No one appears for the Applicant.

Last chance is given to make appearance in the matter.

Re-list for hearing/dismissal on 04.12.2023.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)